NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/279/ (IB)/2017

NAME OF THE PETITIONER(S)

: JEETENDRA KUMAR

NAME OF THE RESPONDENT(S)

: NAIHAA RETAIL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Geetherjalli T

For Petitioner Aiyers + Dolia

Goethanjalli T

ORDER

Counsel for Petitioner present. As seen from the record, there is no compliance with section 9(3)(b)and(c) of I&B Code, 2016. Therefore, the petition **abates** and the same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk